

lished in Notification No. G.S.R. 240(E) in Gazette of India dated the 9th May, 1973.

- (viii) The Indian Police Service (Recruitment) Second Amendment Rules 1972, published in Notification No. G.S.R. 241(E) in Gazette of India dated the 9th May, 1973.
- (ix) The Indian Administrative Service (Pay) Fourth Amendment Rules 1973, published in Notification No. G.S.R. 451 in Gazette of India dated the 5th May, 1973.
- (x) The Indian Police Service (Pay) Amendment Rules 1973, published in Notification No. G.S.R. 452 in Gazette of India dated the 5th May, 1973.
- (xi) The Indian Administrative Service (Recruitment) Second Amendment Rules, 1973, published in Notification No. G.S.R. 483 in Gazette of India dated the 12th May, 1973.
- [Placed in Library. See No. LT-5095/73]

MINISTERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES) AMDT. RULES, 1973

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : I beg to lay on the Table a copy of Minister's (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 228(E) in Gazette of India dated the 3rd May, 1973, under subsection (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952.

[Placed in Library. See No. LT-5096/73]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955, ANDHRA PRADESH PANCHAYAT SAMITIES & ZILLA PARISHADS ACT, 1959 AND ORISSA PANCHAYAT SAMITI ACT, 1959

SHRI RAM NIWAS MIRDHA : On behalf of Shri Annasahib P. Shinde, I beg to

lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
- (i) G.S.R. 327(E) published in Gazette of India dated the 1st July, 1972, regarding distribution of fertilizer.
- (ii) G.S.R. 362(E) published in Gazette of India dated the 28th July, 1972, regarding distribution of fertilizer.
- (iii) G.S.R. 422(E) published in Gazette of India dated the 30th September, 1972 regarding distribution of fertilizer.
- [Placed in Library. See No. LT-5097/73].
- (2) A copy of Notification No. G.S.R. 345(E) (Hindi and English versions) published in Gazette of India dated the 19th July, 1972, issued under clause 21 of the Fertilizer (Control) Order, 1957.
- [Placed in Library. See No. LT-5098/73].

On behalf of Prof. Sher Singh, I beg to lay on the Table :—

- (1) (a) A copy each of the following Notifications, under sub-section (2) of section 69 of the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act, 1959 read with clause (c) (iii) of the Proclamation dated the 18th January, 1973 issued by the President in relation to the State of Andhra Pradesh :—
- (i) G.O.Ms. No. 308 published in Andhra Pradesh Gazette dated the 13th July, 1972 making certain amendment to the Rules relating to competent authority to appoint and transfer members of different cadres of Statutory Panchayat Samities and Zilla Parishad; together with an explanatory note.
- (ii) G.O. Ms. No. 399 published in Andhra Pradesh Gazette dated the 28th September, 1972 making certain amendment to the